

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.01/S.O./2018

Date : 04.01.2018

Consequent upon transfer / retirement of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE KALPESH SATYENDRA JHAVERI	JAIPUR METROPOLITAN / JAISALMER
2.	HON'BLE MR. JUSTICE G.K.VYAS	JODHPUR METROPOLITAN / JODHPUR DISTRICT
3.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	BHARATPUR/JALORE
4.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	UDAIPUR
5.	HON'BLE MR. JUSTICE M.N.BHANDARI	KOTA
6.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	AJMER
7.	HON'BLE MRS. JUSTICE SABINA	ALWAR
8.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	BIKANER
9.	HON'BLE MR. JUSTICE ALOK SHARMA	JAIPUR DISTRICT
10.	HON'BLE MR. JUSTICE SANDEEP MEHTA	BHILWARA
11.	HON'BLE MR. JUSTICE P.K. LOHRA	GANGANAGAR
12.	HON'BLE MR. JUSTICE V.S. SIRADHANA	SIKAR
13.	HON'BLE MR. JUSTICE VIJAY BISHNOI	CHITTORGARH
14.	HON'BLE MR. JUSTICE ARUN BHANSALI	PALI
15.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	BUNDI
16.	HON'BLE MR. JUSTICE B.L. SHARMA	JHALAWAR
17.	HON'BLE MR. JUSTICE PRAKASH GUPTA	JHUNJHUNU
18.	HON'BLE MR. JUSTICE G.R. MOOLCHANDANI	DAUSA
19.	HON'BLE MR. JUSTICE DEEPAK MAHESHWARI	TONK
20.	HON'BLE MR. JUSTICE VIJAY KUMAR VYAS	DHOLPUR
21.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	BARAN
22.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	KARALI
23.	HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI	SAWAI MADHOPUR
24.	HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA	CHURU
25.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	MERTA
26.	HON'BLE MR. JUSTICE DINESH MEHTA	HANUMANGARH
27.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	BALOTRA
28.	HON'BLE MR. JUSTICE ASHOK KUMAR GAUR	DUNGARPUR
29.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	RAJSAMAND
30.	HON'BLE MR. JUSTICE INDERJEET SINGH	PRATAPGARH
31.	HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR	SIROHI
32.	HON'BLE MR. JUSTICE RAMCHANDRA SINGH JHALA	BANSWARA

-Sd-

CHIEF JUSTICE

Hon'ble Inspecting Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


  
REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/3

Date : 04.01.2018

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr. Dy. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL